

(b) if so, the reasons of crisis faced by Goa barge industry; and

(c) the steps taken by Government to interne and issue guidelines to Government of Goa to save the barge industry?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) No such report has been received by Government.

(b) and (c). Do not arise.

12.00 hrs

[English]

PAPERS LAID ON TABLE

**Detailed Demands for grants of the Ministry of Communications (Deptt. of Tele Communications), 1988-89 and Department of Posts for 1988-89**

THE MINISTER OF ENERGY AND MINISTER OF COMMUNICATION (SHRI VASANT SATHE): I beg to lay on the table-

(1) A copy of Detailed Demands for Grants (Hindi and English versions) of the ministry of Communications (Department of Telecommunucations) for 1988-89.

[Placed in the Library See No. L.T. 5930/88]

(2) A copy of Detailed Demands for Grants (Hindi and English versions) of the Department of posts for 1988-89

[Placed in the Library See No. L.T. 5931/88]

(Interruptions)

[English]

MR. SPEAKER: What is your point of order?

SHRI H.N. NANJE GOWDA (Hassan): I am coming to the point. My name is Nanje Gowda. The other day somebody telephoned to me and asked me when did you become naked. I asked him, why are you talking like that. After Mr. Bhagat became Minister of Information and Broadcasting, my name has been mentioned in the TV Relay Station as "Nanga Gowda". (Interruptions)... Now that is not the point today. I do not know the meaning of Hindi. That is the problem.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): I will give personal attention to the matter.

SHRI H.N. NANJE GOWDA: I am making a submission regarding a very serious matter.

MR. SPEAKER: What is the problem?

SHRI H.N. NANJE GOWDA: The framers of the Constitution have given us a Constitution which is both federal and unitary in character. (Interruptions)

SHRI S. JAIPAL REDDY (Mahbubnagar): What is he subject?

SHRI H.N. NANJE GOWDA: Wait Mr. Jaipal Reddy. As per the Constitution, some functions are entrusted to the State Government and some other functions to the Union Government. There is a confrontation...(Interruptions)

[Translation]

MR. SPEAKER: You all please sit down. He has not yet referred to anything.

[English]

This is my duty.

[Translation]

This my duty, why are you assuming my duty?

(Interruptions)

MR. SPEAKER: Why are you assuming my duties?

*(Interruptions)*

[English]

MR. SPEAKER: Why are you assuming my duties?

*(Interruptions)*

MR. SPEAKER: Why are you assuming my duties, Mr. Jaipal Reddy?

*(Interruptions)*

MR. SPEAKER: I asked you, why are you assuming my duties ?

*(Interruptions)*

MR. SPEAKER: I am not allowing you. I have to see that

*(Interruptions)*

[Translation]

MR. SPEAKER: Why dont you let me take a decision?

[English]

What is right and what is wrong, how can you presume it? What is the problem?

*(Interruptions)*

MR. SPEAKER: Why are you interrupting?

*(Interruptions)*

[English]

SHRI H.N. NANJE GOWDA: In Karnataka...

MR. SPEAKER: What is in Karnataka?

SHRI H.N. NANJE GOWDA: There is a

fast developing confrontation between the CBI team and the Karnataka State Police.

MR. SPEAKER: That has nothing to do here.

*(Interruptions)*

MR. SPEAKER: Mr. Jaipal Reddy, I will overrule. If there is something wrong, I will overrule. I am not going to allow. What is the problem?

SHRI A. CHARLES (Trivandrum): The Karnataka Home Minister has made a defamatory statement against the Home Minister of India and the CBI.  
*(Interruptions)*

PROF. MADHU DANDAVATE (Rajapur): No privilege against a member of any other House can be brought in this House.

*(Interruptions)\**

MR. SPEAKER: Not allowed.

*(Interruptions)\**

MR. SPEAKER: The question is, you must understand that I cannot transgress the limits.

*(Interruptions)\**

MR. SPEAKER: Mr. Jaipal, can't you sit down? There is no problem. The question is simple and straight. If it falls within the purview of the State Legislature and the States, I cannot allow.

*(Interruptions)\**

MR. SPEAKER: No, No question.

*(Interruptions)*

MR. SPEAKER: I have overruled.

*(Interruptions)\**

MR. SPEAKER: I am not allowing anybody.

*(Interruptions)\**

MR. SPEAKER: Professor Sahib, I am not allowing anything. Not allowed.

*(Interruptions)\**

MR. SPEAKER: Not allowed.

*(Interruptions)\**

MR. SPEAKER: Nothing will go on record. I have not allowed anything.

*(Interruptions)\**

MR. SPEAKER: I have not allowed anybody.

*(Interruptions)\**

MR. SPEAKER: Nothing is going on record.

MR. SPEAKER: Nobody is allowed.

*(Interruptions)\*\**

MR. SPEAKER: Look here. I cannot discuss a State matter. It is impossible. I cannot do it.

*(Interruptions)*

[English]

PAPERS LAID ON THE TABLE--*Contd.*

**Detailed Demands for Grants of the Ministry of Urban Development for 1988-89**

THE MINISTER OF URBAN DEVELOPMENT AND MINISTER OF TOURISM (SHRIMATI MOHSINA KIDWAI): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Urban Development for 1988-89.

[Placed in Library See No L.T. 5932/88]

**Detailed Demands for Grants of the Ministry of Health and Family Welfare for 1988-89**

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Health and Family Welfare for 1988-89. [Placed in Library See No L.T. 5933/88]

**Statement Showing Reasons for not Laying the Annual Report etc. of Padmaja Naidu Himalayan Zoological Park, Darjeeling for 1986-86**

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): I beg to lay on the Table a Statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 1985-86 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library See No. L.T. 5934/88]

**Review on and Annual Report of North-Eastern Hill University, Shillong for 1982-83, Sahitya Akademi, New Delhi for 1986-87, Nehru Memorial Museum and Library, New Delhi for 1986-87 etc. and Statement re: Delay in Laying the Papers**

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): I beg to lay on the Table --

(1)(i) A copy of the Annual Report (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 1982-83.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of

- the North Eastern-Hill University, Shillong, for the year 1982-83.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT 5935/88]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Sahitya Akademi, New Delhi, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the review (Hindi and English versions) by the Government on the working of the Sahitya Akademi, New Delhi, for the year 1986-87.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT 5936/88]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Memorial Museum and Library, New Delhi for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Nehru Memorial Museum and Library, New Delhi, for the year 1986-87.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT 5937/88]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Book Trust, India for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Book Trust, India, for the year 1986-87.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No. LT 5938/88]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National School of Drama, New Delhi, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National School of Drama, New Delhi, for the year 1986-87.
- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. [Placed in Library. See No. LT 5939/88]
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Allahabad Museum Society for the year 1986-87 along with the Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Allahabad Museum Society for the year 1986-87.
- (12) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above. [Placed in Library. See No. LT 5940/88]
- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Visva-Bharati, Santiniketan, for the year 1986-87.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Visva-Bharati Santiniketan, for the year 1986-87.
- (14) A statement (Hindi and English versions) showing reasons for the delay in laying the papers mentioned at (13) above. [Placed in Library. See No. LT 5941/88]
- (15) A copy of the Annual Accounts (Hindi and English versions) of the Banaras Hindu University for the year 1986-87 together with Audit Report therein.
- (16) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above. [Placed in Library. See No. LT 5942/88]

**Annual Report of and Review on National Institute of Public Co-operation and Child Development, New Delhi for 1986-87 and Statement Showing Reasons for Delay**

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): I beg to lay on the Table --

- (1)(i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Co-operation and Child Development, New Delhi, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Public Co-operation and Child Development, New Delhi, for the year 1986-87.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT 5943/88]

**Annual Report of and Review on Pharmacy Council of India for 1986-87, Chittaranjan National Cancer Research Centre, Calcutta, for 1986-87 etc. and Statement re: Delay in Laying these Papers**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): I beg to lay on the Table:-

- (1)(i) A copy of the Annual Report (Hindi and English versions) of the Pharmacy Council of India for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Pharmacy Council of India for the year 1986-87.
- (2) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT 5944/88]
- (3)(i) A copy of the Annual Report (Hindi and English versions) of the Chittaranjan National Cancer Research Centre, Calcutta, for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Chittaranjan National Cancer Research Centre, Calcutta, for the year 1986-87.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT 5945/88]

(5)(i) A copy of the Annual Report (Hindi and English versions) of Dr. B. Borooah Cancer Institute, Guwahati for the year 1986-87.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Dr. B. Borooah Cancer Institute, Guwahati, for the year 1986-87.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT 5946/88]

(7)(i) A copy of the Annual Report of the Regional Centre, for Cancer Research and Treatment Society, Cuttack, for the year 1986-87.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Centre for Cancer Research and Treatment Society, Cuttack, for the year 1986-87.

(8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No. LT 5947/88]

**Statements Showing Action taken by Government on Various Assurances, Promises etc. given by Ministers During Various Sessions**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT): I beg to lay on the table the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Eighth Lok Sabha:-

(1) Statement No. XXI Second Session, 1985. [Placed in Library. See No. LT 5948/88]

(2) Statement No. XVII Fourth Session, 1985. [Placed in Library. See No. LT 5949/88]

(3) Statement No. XIV Fifth Session, 1986. [Placed in Library. See No. LT 5950/88]

(4) Statement No. XI Sixth Session, 1986. [Placed in Library. See No. LT 5951/88]

(5) Statement No. IX Seventh Session, 1986. [Placed in Library. See No. LT 5952/88]

(6) Statement No. VIII Eighth Session, 1987. [Placed in Library. See No. LT 5953/88]

(7) Statement No. IV Second part of Eighth Session, 1987. [Placed in Library. See No. LT 5954/88]

(8) Statement No. III Ninth Session, 1987. [Placed in Library. See No. LT 5955/88]

(9) Statement No. I Tenth Session, 1988. [Placed in Library. See No. LT 5956/88]

**Annual Report of and Review on Nhava-Sheva Port Trust, Bombay for 1986-87, Kandla Port Trust for 1986-87, etc. and Statements re. delay in laying the papers**

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT (SHRI P. NAMGYAL): I beg to lay on the table--

(1)(i) A copy of the Annual Report (Hindi and English versions) of the Nhava-Sheva Port Trust Bombay for the year 1986-87.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Nhava-Sheva Port Trust, Bombay, for the year 1986-87.

(2) A Statement (Hindi and English versions) showing reasons for delay.



in laying the papers mentioned at (1) above. [Placed in Library. See No. LT 5957/88]

(3) (i) A copy of the Annual Accounts (Hindi and English versions) of the Kandla Port Trust for the year 1986-87 together with Audit Report thereon under sub-section (2) of section 103 of the Major Port Trusts Act, 1963.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Kandla Port Trust, for the year 1986-87.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT 5958/88]

(5) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Shipping Corporation of India Limited for the year 1986-87 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT 5959/88]

(6) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Mogul Line Limited for the year 1986-87 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT 5960/88]

12.12 hrs.

**RESIGNATION BY MEMBER**

[English]

MR. SPEAKER: I have to inform the House that I have received a letter dated the 18th April, 1988 from Shri Bhagwat Jha Azad, an elected member from Bhagalpur constituency of Bihar resigning his seat in

Lok Sabha. I have accepted his resignation with effect from the 18th April, 1988.

12.12 1/2 hrs.

**ESTIMATES COMMITTEE**

[English]

**Sixty-First and Sixty-second Reports and Minutes**

SHRI HUSSAIN DALWAI (Ratnagiri): I beg to present the following Reports and Minutes (Hindi and English versions) of the Estimates Committee.

(i) Sixty-first Report on the Ministry of Environment & Forests - Air and Water Pollution - Prevention and control and Minutes of the sittings of the Committee relating thereto.

(ii) Sixty-Second Report on the Ministry of Environment & Forests - (Ganga Project Directorate) - Ganga Action Plan and Minutes of the sittings of the Committee relating thereto.

12.13 hrs.

**ELECTION TO COMMITTEES**

[English]

**(i) JOINT COMMITTEE ON LOKPAL BILL**

**Recommendations to Rajya Sabha to Appoint Members**

SHRI SOMNATH RATH (Aska): I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do appoint two members of Rajya Sabha to the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of corruption against Union Ministers and for matters connected therewith in the vacancies